

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **11.03.2026** (WEDNESDAY)  
 CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 131/2026	Vattam Mahesh Kumar HUF, Proprietor of Vattam Steels Vs Janapriya Nirmaan Conglomerate Pvt Ltd	Mr. Sandeep Kumar Ambalavanan	Mr. S Karthik For Caveator
2.	Comp App (AT) (CH) (Ins) No. 590/2025 Delay in refiling IA No. 394/2026 For Stay IA No. 395/2026 To dispense with IA No. 396/2026	Chandrashekar Hariharan & Anr. Vs Vistra ITCL India Ltd & 3 Ors.	Mr. Abhijit Atur	
3.	Comp App (AT) (CH) (Ins) No. 624/2025 For Exemption IA No. 1732/2025 For Condone Delay IA No. 1733/2025 Delay in refiling IA No. 152/2026	S Venkataraman Suspended Director of Shriram Land Development Pvt Ltd Vs Krishnaswamy Vasudevan, RP of Shriram Land Development Pvt Ltd & 3 Ors.	Mr. Pawan Jhabakh	
4.	Comp App (AT) (CH) (Ins) No. 101/2026 For Stay IA No. 305/2026	Ilyas Ghulam Hussain Ghouse, Suspended Director of GVK Energy Ltd & 6 Ors. Vs Venkata Chalam Varanasi, IRP of GVK Energy Ltd	Mr. Anant Merathia	
5.	Comp App (AT) (CH) No. 16/2026	Ramaswamy Ramanujam Vs Evenforce Technologies Pvt Ltd & 3 Ors <b>WITH</b>	Mr. Rohith R Kamath	
6.	Comp App (AT) (CH) No. 17/2026	Ramaswamy Ramanujam Vs Evenforce Technologies Pvt Ltd & 3 Ors.	Mr. Rohith R Kamath	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 619/2025  <b>(With Defects)</b>	Financial Creditors in Consortium of Leo Meridian Infrastructure Projects and Hotels Ltd Vs Devendra Prasad, Ex-Chairman of the Erst. Monitoring Committee of Leo Meridian Infrastructure Projects & Hotels Ltd	Mr. PBA Srinivasan	
8.	Comp App (AT) (CH) No. 11/2026 For Direction IA No. 193/2026 For Exemption IA No. 194/2026 Delay in refiling IA No. 195/2026 For Condone Delay IA No. 196/2026 <b>(With defects)</b>	MB Gupta HUF Through its Karta Mahesh Chand Gupta & 103 Ors. Vs East Coast Steel Pvt Ltd	Ms. Ruchika Dhandhanian	
9.	Comp App (AT) (CH) (Ins) No. 127/2026 For Stay IA No. 389/2026 For Condone Delay IA No. 390/2026 <b>(With Defects)</b>	Riju Ravindran Suspended Director & Promoter of Think and Learn Pvt Ltd Vs Shailendra Ajmera, RP, Think and Learn Pvt Ltd & Anr.	Mr. V Shyamohan	
10.	Comp App (AT) (CH) (Ins) No. 128/2026  <b>(With Defects)</b>	Handum Industries Ltd & Anr. Vs Omkara Assets Reconstruction Pvt Ltd & 2 Ors.	Ms. K Jayasudha	
11.	Comp App (AT) (CH) (Ins) No. 129/2026  <b>(With Defects)</b>	Handum Industries Ltd & Anr. Vs Omkara Assets Reconstruction Pvt Ltd & 2 Ors.	Ms. K Jayasudha	
12.	Comp App (AT) (CH) (Ins) No. 130/2026 For Stay IA No. 392/2026 To dispense with IA No. 393/2026  <b>(With Defects)</b>	Mohib Shoes Pvt Ltd Vs CA Nagalingam Muthiah, IRP, Mohib Shoes Pvt Ltd & Anr.	Mr.B Sundarapandiyam	
13.	Comp App (AT) (CH) (Ins) No. 132/2026 For Condone Delay IA No. 397/2026 To dispense with IA No. 398/2026 For Stay IA No. 399/2026 <b>(With Defects)</b>	Sundaram Home Finance Ltd Vs Aneetha Subramaniam RP of Call Express Constructions Pvt Ltd	Mr.S Sathiyarayanan	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	IA No. 1493/2025 (For Condone Delay) & IA No. 1795/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 530/2025 For Exemption IA No. 1794/2025	GVP Infotech Ltd (Formerly Known as Fourth Dimension Solutions Ltd) Vs Link Well Telesystems Pvt Ltd	Mr. Pranav Gopalakrishnan	Mr. L Venkateshwara Rao
15.	IA No. 1745/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 629/2025 For Exemption IA No. 1743/2025	SGK Agencies Pvt Ltd Vs Bremels Rubber Industries Pvt Ltd & Anr.	Mr. VV Sivakumar	Mr. Abhishek Sriram R2
16.	IA No. 1830/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 658/2025	LIC Housing Finance Ltd Vs Ramakrishnan Sadasivan, Erst RP, Lokaa Developers Pvt Ltd	Mr. P Elayarajkumar	Mr. Ravi Rajagopalan
17.	Comp App (AT) (CH) (Ins) No. 632/2025 For Stay IA No. 1757/2025	LIC Housing Finance Ltd Vs Ramakrishnan Sadasivan, Erst RP, Lokaa Developers Pvt Ltd & 2 Ors	Mr. P Elayarajkumar	Mr. Ravi Rajagopalan R1
18.	IA No. 1802/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 649/2025 For Stay IA No. 1803 & 1804/2025 To Dispense with IA No. 1805/2025 <b>(With Defects)</b>	Venna Parvata Vardhani & Anr. Vs Birendra Kumar Agarwal, RP, Manjeera Constructions Limited  <b>WITH</b>	Mr. M Ramu	
19.	IA No. 1806/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 650/2025 For Stay IA No. 1807 & 1808/2025 To Dispense with IA No. 1809/2025 <b>(With Defects)</b>	Venkatesa Perumallu Pasumarthy & 3 Ors. Vs Birendra Kumar Agarwal, RP, Manjeera Constructions Limited  <b>WITH</b>	Mr. M Ramu	
20.	IA No. 1835/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 659/2025 To Dispense with IA No. 1832/2025 For Stay IA No. 1833 & 1834/2025 <b>(With Defects)</b>	Hari Kumar Polavarapu & Anr. Vs Birendra Kumar Agarwal,RP of Manjeera Constructions Limited  <b>WITH</b>	Mr. M Ramu	

21.	IA No. 180/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 71/2026 For Stay IA No. 181 & 182/2026 <b>(With Defects)</b>	B Anand Reddy & 54 Ors. Vs Birendra Kumar Agarwal, RP, Manjeera Constructions Limited	Mr. M Ramu	
22.	IA No. 1769/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 636/2025	Canbank Factors Ltd Vs J Krishna Rao Personal Guarantor of Vensa Laboratories Pvt Ltd. <b>WITH</b>	Mr. V Arvind Rajagopal	
23.	IA No. 1770/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 637/2025	Canbank Factors Ltd Vs K Hanumantha Rao Personal Guarantor of Vensa Laboratories Pvt Ltd. <b>WITH</b>	Mr. V Arvind Rajagopal	
24.	IA No. 1772/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 639/2025	Canbank Factors Ltd Vs D Rama Linga Raju Personal Guarantor of Vensa Laboratories Pvt Ltd.	Mr. V Arvind Rajagopal	
25.	IA No. 22/2026 (For Stay) in Com App (AT) (CH) (Ins) No. 8/2026	Abhimanyu Raja Managing (Suspended) Director, Vijai Spinners (RJPM) Pvt Ltd Vs Canara Bank & Anr. <b>WITH</b>	Mr. DR Raghunath	Mr. T Ravichandran R1 Ms. MS Elamathi R2
26.	IA No. 23/2026 (For Stay) in Com App (AT) (CH) (Ins) No. 9/2026	Abhimanyu Raja, Suspended Director, Vijai Spinners (RJPM) Pvt Ltd & Anr. Vs A Arumugam [Currently S.Rajendran] Liquidator of Vijai Spinners(RJPM) Pvt Ltd	Mr. DR Raghunath	Ms. MS Elamathi
27.	IA No. 203/2026 (Delay in refiling) & IA No. 202/2026 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 49/2026 For Stay IA No. 204 & 205/2026 For Direction IA No. 206 & 207/2026	Dr. Badri Prasad (Shareholder of the Corporate Debtor) & 4 Ors Vs Alok Kumar Agarwal Erst RP, Furnace Fabrica (India) Limited & Anr.	Mr. Pawan Jhabakh	
28.	Comp App (AT) (CH) (Ins) No. 562/2025	FF International Ltd & 4 Ors Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Limited <b>WITH</b>	Mr. Pawan Jhabakh	Menon & Mankava

29.	Comp App (AT) (CH) (Ins) No. 566/2025	Dr. Badri Prasad (Shareholder of the Corporate Debtor) & 5 Ors Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Ltd & 5 Ors.	Mr. Pawan Jhabakh	Menon & Mankava
30.	IA No. 241/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 86/2026 For Stay IA No. 240/2026 For Exemption IA No. 242/2026	Raja Sekhara Rao Narayanam, Suspended Director, Ananda Bharathi Fertilizers (India) Pvt Ltd Vs Medarametla Srinivasa Mano Ranjani Liquidator, Ananda Bharathi Fertilizers (India) Pvt Ltd & 2 Ors.	Mr. Gautham Singhal	
31.	Comp App (AT) (CH) (Ins) No. 449/2023 For Exemption IA No. 1397/2023 For Stay IA No. 1395/2023	Directorate of Revenue Intelligence, Kolkata Zonal Unit Vs P Sriram, Liquidator, Bharath Coal Chemicals Ltd & 3 Ors	Mr. Sai Srujan Tayi	Mr.S Sathiyarayanan R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32.	Comp App (AT) (CH) No. 41/2024	R Aruna & 3 Ors Vs Union of India, Through Serious Fraud Investigation Office (SFIO)	Mr. S Baskaran	Mr. B Mohan
33.	Comp App (AT) (CH) (Ins) No. 73/2024 For Stay IA No. 211/2024 For Exemption IA No. 209 & 210/2024	Octopus Productions Pvt Ltd Vs Enforcement Directorate Through Joint Director, Hyderabad Zonal Office & 5 Ors. <b>WITH</b>	Mr. Pawan Jhabakh	Mr. Cibi Vishnu R1 Mr. Mayur Mundra R2 Mr. RS Dhuriyan- R6
34.	Comp App (AT) (CH) (Ins) No. 74/2024 For Stay IA No. 212/2024 For Exemption IA No. 213 & 214/2024 For Direction IA No. 489 & 964/2025 To Vacate Stay IA No. 953/2025	SREI Multiple Assets Investment Trust Vision India Fund, SRA of Deccan Chronicles Holdings Ltd. Vs Enforcement Directorate, Through Joint Director, Hyderabad Zonal Office & 7 Ors.	Mr. A Ram Kumar	Mr. Cibi Vishnu R1 Mr. Mayur Mundra R2 Mr. RS Dhuriyan- R5 Mr. Gaurav Chatterjee R7 Mr. Shabbeer Ahmed R8
35.	Comp App (AT) (CH) No. 31/2025 For Stay IA No. 478/2025	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt Ltd <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. H Karthik Seshadri

36.	Comp App (AT) (CH) No. 32/2025 For Stay IA No. 479/2025	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt Ltd	Mr. Avinash Krishnan Ravi	Mr. H Karthik Seshadri
37.	Comp App (AT) (CH) (Ins) No. 177/2025 For Stay IA No. 470/2025	Shriram Finance Ltd. Vs P. Eswaramoorthy Liquidator of Subhashri Bio Energies Pvt Ltd	Mr. P Elayarajkumar Mr. R Imayavaramban	Mr. B Dhanaraj Mr. KJ Parthasarathy
38.	Comp App (AT) (CH) (Ins) No. 219/2025 For Stay IA No. 618/2025	TruPro Insolvency Services LLP, RP of Amar Prakaash Developers Pvt Ltd Vs Aadarsh Surana Suspended Director & 6 Ors	Mr. R Sivaraman	Mr. K Pawan Jhabakh R1
39.	Comp App (AT) (CH) (Ins) No. 260/2025 For Exemption IA No. 738/2025 For Stay IA No. 739/2025 For Urgent listing IA No. 740/2025	Mandava Prabhakara Rao, Suspended Director of the Corporate Debtor Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd & 5 Ors <b>WITH</b>	Mr. VVSN Raju	Mr. Pulkit Deora R1 Mr. Amir Bavani R3 Ms. Manjushree Mitra R6
40.	Comp App (AT) (CH) (Ins) No. 282/2025 For Stay IA No. 790/2025	Mandava Prabhakara Rao, Suspended Director of NSL Nagapatnam Power and Infratech Ltd. Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power & Infratech Ltd. & 2 Ors <b>WITH</b>	Mr. VVSN Raju	Mr. Pulkit Deora R1
41.	Comp App (AT) (CH) (Ins) No. 289/2025 For Exemption IA No. 824/2025 For Stay IA No. 825/2025	Rashmi Metallurgical Industry Pvt Ltd Vs Navneet Kumar Gupta RP, NSL Nagapatnam Power and Infratech Ltd & 2 Ors. <b>WITH</b>	Mr. Thriyambak J Kannan	Mr. Pulkit Deora R1 Mr. Kunal Saini R2 Mr. Amir Bavani R3
42.	Comp App (AT) (CH) (Ins) No. 290/2025 For Stay IA No. 827/2025 For Exemption IA No. 828/2025	Rashmi Metallurgical Industry Pvt Ltd Vs Navneet Kumar Gupta RP, NSL Nagapatnam Power and Infratech Ltd & Anr	Mr. Thriyambak J Kannan	Mr. Pulkit Deora R1 Mr. Kunal Saini R2
43.	Comp App (AT) (CH) (Ins) No. 309/2025 For Stay IA No. 914/2025 To dispense with IA No. 915/2025	FirstStep Ventures Ltd Resolution Applicant of Frontier Lifeline Pvt Ltd Vs S. Rajagopal Chairman- Monitoring Committee of Frontier Lifeline Pvt Ltd	Mr. Anirudh Krishnan	Mr. B Dhanaraj

44.	Comp App (AT) (CH) (Ins) No. 401/2025 For Stay IA No. 1239/2025	The Assistant Commissioner of Central Tax, Sangareddy GST Division Vs Manjeet Buccha, IRP of Trident Sugars Ltd.	Mr. G Meganathan	Mr. K Gaurav Kumar
45.	Comp App (AT) (CH) (Ins) No. 427/2025	Venkata Narasinga Rao Kalvakota, RP Vs Union Bank of India	Mr. Raja Shekar Rao Salvaji	Mr. M Muthuperiasamy
46.	Comp App (AT) (CH) (Ins) No. 514/2025	State Bank of India Vs TN (DK) Expressways Ltd	Mr. Pranava Charan	
47.	Comp App (AT) (CH) (Ins) No. 611/2025 For Additional Docs. IA No. 1702/2025 For Exemption IA No. 1703/2025 For Urgent Listing IA No. 1704/2025 For Direction IA No. 314/2026	Core Hotels Ventures Pvt Ltd Vs Bank of Baroda & 3 Ors	Mr. Anirudh Krishnan	Mr. Pankaj Vivek R1 Mr. Edward James R2 Mr. Manoj Kumar Koyalkar, PCS R4
48.	Comp App (AT) (CH) (Ins) No. 52/2026 For Stay IA No. 132/2026	Phoenix ARC Pvt Ltd Vs Sagar Power (Dandela) Limited <b>WITH</b>	Mr. Adarsh Ramanujan	Mr. Arun Karthik Mohan For Caveator
49.	Comp App (AT) (CH) (Ins) No. 53/2026 For Stay IA No. 133/2026	Phoenix ARC Pvt Ltd Vs Bhoruka Power Corporation Limited	Mr. Adarsh Ramanujan	Mr. Arun Karthik Mohan For Caveator
50.	Comp App (AT) (CH) (Ins) No. 85/2026 For Stay IA No. 239/2026	Farooq Ali Khan Vs Alok Kailash Saxena RP, Associate Decor Ltd & 7 Ors.	Mr. Sivaramakrishnan MS	Ms. Priyadarshini Natarajan R1

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
51.	TA (AT) No. 120/2021 (Comp App (AT) No. 350/2019)	S.R. Mohan & Anr. Vs Duvalla Deekshitulu & 10 Ors	Mr. Kiran BS	Mr. Ankur Mittal- R7 Mr. Nishanth Patil R11
52.	Comp App (AT) (CH) (Ins) No. 126/2021 For Interim Injunction IA No. 224/2021	Indus Ind Bank Ltd Vs IVRCL Ltd & Anr	Mr. R Imayavaramban	Mr. Nityavendhan K Ms. Mily Ghoshal R2
53.	Comp App (AT) (CH) (Ins) No. 311/2021	Rheem Matrix Pvt Ltd Vs S12 Microsystems Pvt Ltd	Mr. Ashutosh Kumar Mishra	Mr. S Vivekananda

54.	Comp App (AT) (CH) No. 37/2022 For Stay IA No. 409/2022	Shreevelu Builders Pvt Ltd & Anr Vs C Kathirvel & 5 Ors	Mr. AV Arun	Mr. Prithvi Raj JS R1-R2 Mr. Y Prakash- R3- R6
55.	Comp App (AT) (CH) (Ins) No. 302/2022 For Stay IA No.635/2022 For Direction IA No. 908/2024	Employees Provident Fund Organisation Vs Ramakrishnan Sadasivan, RP of BVV Paper Industries Ltd & 4 Ors.	Mr. PK Panneer Selvam	Mr. T Ravichandran R1 R5 Mr. Sriram Venkatavaradan R2
56.	Comp App (AT) (CH) (Ins) No. 410/2022 For Stay IA No. 1005/2022 Leave to file IA No. 1060/2022	Employees State Insurance Corporation Vs Sri Lakshmi Srinivasa Jute Mills Pvt Ltd & 2 Ors	Mr. SP Srinivasan	Mr. Avinash Krishnan Ravi- R1 R3 Mr. NP Vijaykumar R2
57.	Comp App (AT) (CH) (Ins) No. 86/2024 For Stay IA No. 244/2024	Prasada Raju MRV Suspended Board of Directors of Mantena Laboratories Ltd. Vs Vamsi Kambhammetu Erstwhile RP, Mantena Laboratories Ltd & 2 Ors. <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran R1 Mr. Vipul Jai, Mr.Navaneethakrishnan R2
58.	Comp App (AT) (CH) (Ins) No. 87/2024	Prasada Raju MRV Suspended Board of Directors of Mantena Laboratories Ltd. Vs Vamsi Kambhammetu Erstwhile RP of Mantena Laboratories Ltd & 2 Ors	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran R1 Mr. Vipul Jai, Mr.Navaneethakrishnan R2

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:  
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- The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.  
(044-28880500), or through email on **e-mail ID: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)**

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)